

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP 138 of 2019 [TP 122 of 2016(CP 27 of 2016)] With  
IA 506 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2020**

**Name of the Company:** Alliance Industries Ltd  
V/s  
People International & Services Pvt Ltd

**Section:** 397-398 of the Companies Act, 2013/IA for Adjournment of Hearing

**COMMON ORDER**

Learned Senior Counsel Mr. Saurabh Soparkar a.w. Learned Counsel Mr. Kunal Vaishnav appeared for the Petitioner. Learned Counsel Mr. Sandeep Singhi. Learned Senior Counsel Mr. Navin Pahwa appeared for the Respondent. Learned Counsel Ms. Poonam Mathur appeared. Learned Counsel Mr. Amalpushp Shroti appeared for the Respondent no. 2. Learned Counsel Mr. Hamesh Naidu appeared for Alliance Industries Ltd.

Heard Learned Senior Counsel for the Petitioner.

The matter stands adjourned for further consideration on 11.12.2020.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 10th day of December, 2020.